

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4078

ANSWERED ON:09.12.2016

Warning Labels on Fast Foods

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is considering to put warning labels on fast food in the country;
- (b) if so, the details thereof;
- (c) the countries where such warning labels on fast food are prevalent and has legal support;
- (d) whether the Ministry has advised to all the stakeholders to introduce warning labels on fast food on the lines of tobacco products; and
- (e) if so, the response of the stakeholders and further steps taken or being taken by the Government in this regard?

Answer

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE

(SMT. ANUPRIYA PATEL)

(a) & (b): 'Fast Food' has not been defined under the Food Safety and Standards Act, 2006 and Regulations thereunder. However, the Food Safety and Standards Authority of India (FSSAI) has issued draft Guidelines titled "Guidelines for making available wholesome, nutritious, safe and hygienic food to school children in India" on 12.10.2015 wherein the availability of most common HFSS (High in Fat, Salt and Sugar) Foods in schools and an area within 50 meters thereof has been restricted/limited.

(c): The World Health Organization has recently developed guidelines on 'Sugar intake for Adults and Children' and the adverse impact of high sugar in foods.

(d) & (e): No advice has been given by the Ministry to introduce warning labels on fast food. The need to avoid food high in fat, salt and sugar; aerated beverages; promotion of healthy lifestyle and various other aspects of food safety are disseminated to all concerned through workshops, media campaigns, documentary films, educational booklets, stalls at fairs/melas/events, mass awareness campaigns; etc.